

## AIR-CONDITIONED CLASS

\*1386. **Shri Radha Raman:** (a) Will the Minister of Railways be pleased to state which are the lines where air-conditioned class accommodation has been introduced?

(b) Will the class I officers who were entitled to travel in 1st class be entitled to this air-conditioned class now?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) A statement showing the trains on which air-conditioned accommodation is at present provided is attached. [See Appendix VI, annexure No. 23.]

(b) No; no change has been made in the Pass Rules consequent on the decision to withdraw First Class accommodation. Only those class I officers who are in administrative ranks and above are eligible as in the past, to travel free in air-conditioned accommodation while on duty.

## VALIVADE FLAG STATION

\*1387. **Shri Gidwani:** (a) Will the Minister of Railways be pleased to state whether Government have received any representation from the residents of Gandhi Nagar Colony (Kollapur), to convert the present flag station of Valivade into a full-fledged station as the population of the Colony is over 8,000 apart from the population of other villages which would also be served by this station?

(b) If so, when do Government propose to accede to the demand?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Government have received representations for the conversion of the Valivade Halt station on the Southern Railway into a regular station with facilities for booking goods and passengers.

(b) This matter is under consideration.

## चित्तवड़ागांव में बंगनों का सम्भरण

\*१३८८. **श्री आर० एन० सिंह :** क्या रेल मंत्री यह बताने की कृपा करेंगे :

(क) पूर्वोत्तर रेलवे के चित्तवड़ागांव स्टेशन में १-५-१९५३ तक कितने बंगनों के लिये वहाँ के महाजनों ने रजिस्ट्रेशन किया था :

(ख) क्या इस रजिस्ट्रेशन को पूरा करने के लिये रेलवे विभाग के अधिकारियों ने ६५ बंगनों की एक पूरी की पूरी गाड़ी दी थी :

(ग) इन में से कितने बंगन लादे गये और कितने का रजिस्ट्रेशन प्रतिसंहत (कैन्सिल) कराया गया ;

(घ) क्या प्रतिसंहत बंगनों की जमानत का रूपया लौटाना भी पड़ा; तथा

(ङ) यदि हाँ, तो कितना और क्यों ?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 602 wagons. at Chit-Baragora Station.

(b) 65 wagons, which were available on the 9th May, 1952, for the clearance of the traffic for Assam, consisted of 6 already at the station and 59 which arrived by a train on this day.

(c) 23 wagons only were loaded and 574 registrations for Assam were treated as cancelled.

(d) Yes, in respect of registrations for 572 wagons only.

(e) A refund of Rs. 14,225/- has already been arranged and the balance of Rs. 15/- will be refunded on the submission of a satisfaction petition to the court. The refund was arranged consequent to the acceptance of the grounds put forward by the merchants in this particular case that as wagons had not been allotted against their indents and they had not withdrawn the indents, the regis-